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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 651/(MAH)/2017

CORAM: Present: SHRI B. S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Rajeev Kappor & Ors.
V/s.
Baldev Alloys Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

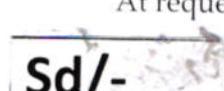
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|--|------------------------------------|----------------|--|
| | Barun Joshi | Senior Counsel | J.  |
| | Chintay Moday | Counsel | |
| | Nanchari Kohili | | |
| | Sb by OSK Legal for the Petitioner | | |

ORDER

CP 651/241-242/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.11.2017.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)